

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.21/7/AMR/2021	IA(IBC)/237 /2022	U/s. 19 of IBC R/w Rule 11 of NCLT Rules'	Mr.Pradeep Kumar Sravanam vs. Vijaya Bhaskar Meka & Ors. (in the matter of Coastal Infrastructure Private Limited)

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

**IA(IBC)/237/2022:**

Ms.Devangi, PCS for the Applicant is present. Issue notice to the Corporate Debtor by informing the next date of hearing. List the matter on 26.10.2022.

SD/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**